

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-12588--JK (LD) of 2024

DATED:- 11- 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Higher Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 11.07.2024

No:-LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Higher Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat
11-07-24

Annexure to the Government Order No.12588-JK(LD) of 2024 dated 11.07.2024

S.No	Case No.	Title of the Case	OIC
1	OWP No. 1157/2012	Indian Association of Solid State Chemists and Allied Scientists Vs State of Jammu and Kashmir and Ors.	Sh. Sanjay Kumar Tickoo, Under Secretary to Govt., Higher Education Department
2	WP9C) No. 3825/19	Manoj Kumar Vs State of J&K and Ors	Sh. Sanjay Kumar Tickoo, Under Secretary to Govt., Higher Education Department
3	WP(C) No. 2193	Malika Vs UT of J&K and Ors	Sh. Sanjay Kumar Tickoo, Under Secretary to Govt., Higher Education Department
4	OWP 717/2010	DEP Students Association & Ors Vs State of J&K and Ors	Sh. Sanjay Kumar Tickoo, Under Secretary to Govt., Higher Education Department
5	O.A No. 662/2023	Ajay Kumar Vs UT of J&K & Ors	Sh. Sanjay Kumar Tickoo, Under Secretary to Govt., Higher Education Department
6	O.A No. 227/20	Yash Paul Vs UT of J&K & ors	Sh. Sanjay Kumar Tickoo, Under Secretary to Govt., Higher Education Department
7	O.A No. 490/22	Javed Iqbal Vs UT of J&K & Ors	Sh. Sanjay Kumar Tickoo, Under Secretary to Govt., Higher Education Department
8	O.A No. 285/2023	Kuljeet Singh Vs UT of J&K & Ors.	Sh. Sanjay Kumar Tickoo, Under Secretary to Govt., Higher Education Department
9	O.A No.103/2023	Sarita Khajuria Vs UT of J&K & Ors	Sh. Sanjay Kumar Tickoo, Under Secretary to Govt., Higher Education Department

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10	O.A No.1287/23	Dr. Naseeb Singh Vs UT of J&K & Ors	Sh. Sanjay Kumar Tickoo, Under Secretary to Govt., Higher Education Department
11	O.A No. 1384/2023	Abdul Qadeer Vs UT of J&K & Ors	Deep Novel Kour, JKAS Under Secretary to Govt., Higher Education Department
12	O.A No.1545/2023	Aurangzeb Anjum Vs UT of J&K & Ors	Sh. Sanjay Kumar Tickoo, Under Secretary to Govt., Higher Education Department
13	O.A No.1590/2023	Tazim Akhtar Vs UT of J&K & Ors	Sh. Sanjay Kumar Tickoo, Under Secretary to Govt., Higher Education Department
14	O.A No.1627/2023	Anjum Nisar Malik Vs UT of J&K & Ors	Sh. Sanjay Kumar Tickoo, Under Secretary to Govt., Higher Education Department
15	T.A No.8345/2021	Ranbir Singh Vs UT of J&K & Ors	Sh. Sanjay Kumar Tickoo, Under Secretary to Govt., Higher Education Department
16	O.A No. 482/2024	Rajesh Singh Manhas Vs UT of J&K & Ors	Sh. Sanjay Kumar Tickoo, Under Secretary to Govt., Higher Education Department
17	O.A 384/2024	Arun Kumar Vs UT of J&K & Ors	Sh. Sanjay Kumar Tickoo, Under Secretary to Govt., Higher Education Department
18	T.A No. 2333/2020	Ashok kumar Vs UT of J&K & Ors	Dr. Sameru Sharma, Principal, GCET Jammu

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